

Online Resources

Sl. No.	Report	URL
1.	Biodiversity Bill (LCIR- 171)	http://www.lawcommissionofindia.nic.in/biod.htm
2.	British Statutes Applicable to India	http://lawcommissionofindia.nic.in/1-50/Report5.pdf
3.	Capital Punishment- Vol. 2 (LCIR-35)	http://lawcommissionofindia.nic.in/1-50/Report35Vol2.pdf
4.	Capital Punishment- Vol. 1 &3 (LCIR-35)	http://lawcommissionofindia.nic.in/1-50/Report35Vol1and3.pdf
5.	Central Vigilance Commission & Allied Bodies (LCIR- 161)	http://lawcommissionofindia.nic.in/101-169/Report161.pdf
6.	Civil appeal to the Supreme Court on a Certificate of Fitness (LCIR- 45)	http://lawcommissionofindia.nic.in/1-50/Report45.pdf
7.	Claims for Compensation under chapter 8 of motor Vehicle Act, 1939 (LCIR-85)	http://lawcommissionofindia.nic.in/51-100/Report85.pdf
8.	Conflicting Judicial Decisions pertaining to the CPC, 1908 (LCIR-144)	http://lawcommissionofindia.nic.in/101-169/Report144.pdf
9.	Conflicts in High Court Decisions on Central Laws- How to Forclose & How to Resolve (LCIR-136)	http://lawcommissionofindia.nic.in/101-169/Report136.pdf
10.	Congestion of under trial prisoners in Jails (LCIR-78)	http://lawcommissionofindia.nic.in/51-100/Report78.pdf
11.	Contract Act, 1872 (LCIR- 13)	http://lawcommissionofindia.nic.in/1-50/Report13.pdf
12.	Conversion/ reconversion to another religion- mode of proof (LCIR-235)	http://lawcommissionofindia.nic.in/reports/report235.pdf
13.	Cost of Litigation (LCIR-128)	http://lawcommissionofindia.nic.in/101-169/Report128.pdf
14.	Custodial Crimes (LCIR-152)	http://lawcommissionofindia.nic.in/101-169/Report152.pdf
15.	Damages in Applications for Judicial Review	http://lawcommissionofindia.nic.in/51-100/Report92.pdf

Sl. No.	Report	URL
	Recomendations for Legislation (LCIR-92)	
16.	Delay & Arrears in High Courts and other Appellate Courts (LCIR-79)	http://lawcommissionofindia.nic.in/51-100/Report79.pdf
17.	Dowry Death & Law reform Amending the Hindu Marriage Act, 1995, the IPC 1860 and the Indian Evidence Act, 1872 (LCIR-91)	http://lawcommissionofindia.nic.in/51-100/Report91.pdf
18.	Evidence of officers about Forged Stamps, Currency notes etc. (LCIR-25)	http://lawcommissionofindia.nic.in/1-50/Report25.pdf
19.	Fast Track Magisterial Courts for Dishonoured Cheque Cases (LCIR-213)	http://lawcommissionofindia.nic.in/reports/report213.pdf
20.	Free & Compulsory Education for Children (LCIR- 165)	http://lawcommissionofindia.nic.in/101-169/Report165.pdf
21.	Global Corruption Report 2011	http://theredddesk.org/sites/default/files/resources/pdf/2011/gcr_part_6_full.pdf
22.	Gram Nyayalaya (LCIR-114)	http://lawcommissionofindia.nic.in/101-169/Report114.pdf
23.	Hindu Marriage Act, 1955 & Special Marriage Act, 1954 (LCIR-59)	http://lawcommissionofindia.nic.in/51-100/Report59.pdf
24.	Hindu Widow remarriage Act, 1856 (LCIR-81)	http://lawcommissionofindia.nic.in/51-100/Report81.pdf
25.	Human Development Report 2011	http://hdr.undp.org/en/reports/national/asiathepacific/timorleste/Timor-Leste_NHDR_2011_EN.pdf
26.	Income Tax Act, 1922 (LCIR)	http://lawcommissionofindia.nic.in/1-50/Report12.pdf
27.	Injuries in Police Custody (LCIR-113)	http://lawcommissionofindia.nic.in/101-169/Report113.pdf
28.	Inter Country Adoption (LCIR-153)	http://lawcommissionofindia.nic.in/101-169/Report153.pdf
30.	Justice Mudgal IPL Probe Committee	http://www.thehindu.com/multimedia/archive/01750/JUSTICE_MUDGAL_IP

Sl. No.	Report	URL
		L_1750744a.pdf
31.	Justice Nanavati Commission of Inquiry -1984 Anti- Sikh Riots, Vol.1 (2005)	http://mha.nic.in/pdfs/Nanavati-I_eng.pdf
32.	Justice Nanavati Commission of Inquiry -1984 Anti- Sikh Riots, Vol.2 (2005)	http://mha.nic.in/pdfs/Nanavati-II_eng.pdf
33.	Law Commission of India Consultation Paper on Law Relating to Arrest (LCIR-177)	http://lawcommissionofindia.nic.in/reports/Annexure%20III%20of%20177th%20report.pdf
34.	Law of Citizenship (LCIR-107)	http://lawcommissionofindia.nic.in/101-169/Report107.pdf
35.	Law of Foreign Marriage (LCIR-23)	http://lawcommissionofindia.nic.in/1-50/Report23.pdf
36.	Liability of Foreign Marriage (LCIR- 1)	http://lawcommissionofindia.nic.in/1-50/Report1.pdf
37.	Man Power Planning in Judiciary- A Blueprint (LCIR-120)	http://lawcommissionofindia.nic.in/101-169/Report120.pdf
38.	Method of Appointment of Judges (LCIR- 80)	http://lawcommissionofindia.nic.in/51-100/Report80.pdf
39.	Method of Appointments to Subordinate Courts/ Subordinate Judiciary (LCIR-118)	http://lawcommissionofindia.nic.in/101-169/Report118.pdf
40.	Narcotic Drugs & Psychotropic Substances Act, 1985 (LCIR-155)	http://lawcommissionofindia.nic.in/101-169/Report155.pdf
41.	Need for Family Law Legislations for Non- resident Indians (LCIR-219)	http://lawcommissionofindia.nic.in/reports/report219.pdf
42.	Need for Speedy Justice- Some Suggestions (LCIR- 221)	http://lawcommissionofindia.nic.in/reports/report221.pdf
43.	Need to fix Maximum Chargeable Court- fees in Subordinate Civil Courts (LCIR- 220)	http://lawcommissionofindia.nic.in/reports/report220.pdf
44.	Offence against the National	http://lawcommissionofindia.nic.in/1-

Sl. No.	Report	URL
	Security (LCIR-43)	50/Report43.pdf
45.	Oral & Written Arguments in Higher Courts (LCIR- 99)	http://lawcommissionofindia.nic.in/51-100/Report99.pdf
46.	Parliamentary Legislation Relating to Sales Tax (LCIR- 2)	http://lawcommissionofindia.nic.in/1-50/Report2.pdf
47.	Passive Euthanasia (LCIR- 241)	http://lawcommissionofindia.nic.in/reports/report241.pdf
48.	Presumption as to abetment of Suicide by a Married Woman (LCIR- 185)	http://lawcommissionofindia.nic.in/reports/185thReport-PartIIIB.pdf
49.	Prevention of Terrorism Bill, 2000 (LCIR- 173)	www.lawcommissionofindia.nic.in/tada.htm
50.	Public Order: Fifth Report of the Second Administrative Reforms Commission (2007).	http://arc.gov.in/5th%20REPORT.pdf
51.	Public Prosecutor's Appointments (LCIR- 197)	http://lawcommissionofindia.nic.in/reports/rep197.pdf
52.	Quality Control & Inspection of Consumer Goods (LCIR- 105)	http://lawcommissionofindia.nic.in/101-169/Report105.pdf
53.	Rape & Allied Offences Some Questions of Substantive Law, Procedure & Evidence (LCIR- 84)	http://lawcommissionofindia.nic.in/51-100/Report84.pdf
54.	Recognition of Foreign Divorces (LCIR- 65)	http://lawcommissionofindia.nic.in/51-100/Report65.pdf
55.	Reforms in the Judiciary – Some Suggestions (LCIR- 230)	http://lawcommissionofindia.nic.in/reports/report230.pdf
56.	Report of Justice P. B. Sawant Commission of Inquiry 2005.	http://www.wahsarkar.com/wp-content/uploads/2011/06/Report-of-JUSTICE-P-B-SAWANT-COMMISSION-OF-INQUIRY.pdf
57.	Report of the Sixth Central Pay Commission 2008.	http://pib.nic.in/archieve/others/2008/mar/6th_payreport.pdf
58.	Report of the Sixth Central Pay Commission 2008 (Annex)	http://pib.nic.in/archieve/others/2008/mar/6th_payanx.pdf
59.	Report of Trust (LCIR-17)	http://lawcommissionofindia.nic.in/1-50/Report17.pdf
60.	Restriction on practice after	http://lawcommissionofindia.nic.in/51-

Sl. No.	Report	URL
	being a Premanent Judge (LCIR- 72)	100/Report72.pdf
61.	Review of Rape Laws March,2000 (LCIR-172)	http://www.lawcommissionofindia.nic.in/rapelaws.htm
62.	RTI- Master Key to Good Governance: 1st Report of the Second Administrative Reforms Commission 2006.	http://arc.gov.in/rtifinalreport.pdf
63.	Role of the Legal Profession in Administrative of Justice (LCIR-131)	http://lawcommissionofindia.nic.in/101-169/Report131.pdf
64.	Sale of Women & Children (LCIR- 146)	http://lawcommissionofindia.nic.in/101-169/Report146.pdf
65.	Second Administrative Reforms Commission Reports	http://arc.gov.in/
66.	Sisth Central Pay Commission Report 2008 (Justice B.N. Srikrishna)	http://finmin.nic.in/6cpc/6cpcreport.pdf
67.	Structure & Juridiction of the Higher Judiciary (LCIR- 58)	http://lawcommissionofindia.nic.in/51-100/Report58.pdf
68.	Tax Courts (LCIR-115)	http://lawcommissionofindia.nic.in/101-169/Report115.pdf
69.	The Advocates (Amendment) Bill, 2003 (LCIR- 184)	http://lawcommissionofindia.nic.in/reports/184thReport-PartII.pdf
70.	The Appellate Jurisdiction of the Supreme Court in Civil Matters (LCIR-44)	http://lawcommissionofindia.nic.in/1-50/Report44.pdf
71.	The High Court Arrears-A Fresh Look (LCIR- 124)	http://lawcommissionofindia.nic.in/101-169/Report124.pdf
72.	The Indian Divorce Act (LCIR-164)	http://lawcommissionofindia.nic.in/101-169/Report164.pdf
73.	The Judges (Inquiry) Bill, 2005 (LCIR- 195)	http://lawcommissionofindia.nic.in/reports/Report195.pdf
74.	The Judicial Officers' Protection Act, 1850. (LCIR- 104)	http://lawcommissionofindia.nic.in/101-169/Report104.pdf
75.	The Law Reform (Miscellaneous Provisions Amendment) Bill, 2002 (LCIR-	http://lawcommissionofindia.nic.in/reports/178rptp2.pdf

Sl. No.	Report	URL
	178)	
76.	The Public Interest Disclosure (Protection of Informers) Bill 2002.	http://lawcommissionofindia.nic.in/reports/179rptp2.pdf
77.	The Supreme Court- A Fresh Look (LCIR- 125)	http://lawcommissionofindia.nic.in/101-169/Report125.pdf
78.	Training of Judicial Officers (LCIR-117)	http://lawcommissionofindia.nic.in/101-169/Report117.pdf
79.	Women in Custody (LCIR- 135)	http://lawcommissionofindia.nic.in/101-169/Report135.pdf
80.	Womens Compensation Act, 1923 (LCIR- 62)	http://lawcommissionofindia.nic.in/51-100/Report62.pdf